

- I. Reports and Accounts (2019-20) of various companies and related papers**
- II. MOUs between the GOI and various companies**

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Faggansingh Kulaste, I lay on the Table—

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (i) (a) Forty-eighth Annual Report and Accounts of the Steel Authority of India Limited (SAIL), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
[Placed in Library. See No. LT-3498/17/2021]
- (ii) (a) Fifty-eighth Annual Report and Accounts of the MOIL Limited, Nagpur, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
[Placed in Library. See No. LT-3496/17/2021]
- (iii) (a) Thirty-eighth Annual Report and Accounts of the Rashtriya Ispat Nigam Limited (RINL), [(Vishakhapatnam Steel Plant (VSP))], Visakhapatnam, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Nigam.
[Placed in Library. See No. LT-3501/17/2021]
- (iv) (a) Forty-fourth Annual Report and Accounts of the KIOCL Limited, Bengaluru, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
[Placed in Library. See No. LT-3497/17/2021]

- (v) (a) Fifty-fifth Annual Report and Accounts of the MSTC Limited, Kolkata, including its subsidiary, the Ferro Scrap Nigam Limited, Bhilai, Chhattisgarh, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.
[Placed in Library. See No. LT-3504/17/2021]
- (vi) (a) Sixty-second Annual Report and Accounts of the NMDC Ltd., Hyderabad, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
[Placed in Library. See No. LT-3500/17/2021]
- (vii) (a) Forty-seventh Annual Report and Accounts of MECON Limited, Ranchi, Jharkhand, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
[Placed in Library. See No. LT-3499/17/2021]
- (viii) (a) One Hundred and ninth Annual Report and Accounts of the Bisra Stone Lime Company Ltd. (BSLC), Odisha, for the year 2019-20, together with the Auditor's Report on the Account and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
[Placed in Library. See No. LT-3502/17/2021]
- (ix) (a) Ninety-third Annual Report and Accounts of the Eastern Investments Limited (EIL), Odisha, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at I. (i) (a) to (ix) (a) above.
[Placed in Library. See No. LT-3503/17/2021]

II. A copy each (in English and Hindi) of the following papers:—

- (i) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Rashtriya Ispat Nigam Limited, for the year 2020-21.

[Placed in Library. See No. LT-3505/17/2021]

- (ii) Memorandum of Understanding between the Government of India (Ministry of Steel) and the MOIL Limited, for the year 2020-21.

[Placed in Library. See No. LT-3507/17/2021]

- (iii) Memorandum of Understanding between the Government of India (Ministry of Steel) and the MSTC Limited, for the year 2020-21.

[Placed in Library. See No. LT-3509/17/2021]

- (iv) Memorandum of Understanding between the Government of India (Ministry of Steel) and the MECON Limited, for the year 2020-21.

[Placed in Library. See No. LT-3506/17/2021]

- (v) Memorandum of Understanding between the Government of India (Ministry of Steel) and the KIOCL Limited, for the year 2020-21.

[Placed in Library. See No. LT-3510/17/2021]

- (vi) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Steel Authority of India Limited (SAIL), for the year 2020-21.

[Placed in Library. See No. LT-3508/17/2021]

- (vi) Memorandum of Understanding between the Government of India (Ministry of Steel) and the NMDC Limited, for the year 2020-21.

[Placed in Library. See No. LT-3511/17/2021]

Reports and Accounts of various organisations, societies etc. for various years and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Krishan Pal, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Uma Educational and Technical Society (Uma Manovikasa Kendram), Andhra Pradesh, for the year